

ITEM NO.821

COURT NO.4

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1753/2022

MADHAV RAM (DECEASED) THROUGH LRS

Appellant(s)

VERSUS

PATANJALI BHARDWAJ & ANR.

Respondent(s)

WITH

(I.A.NO.127915/23 (SUSPENSION OF SENTENCE)
IN CRIMINAL APPEAL NO(S). 1754/2022

Date : 11-08-2023 This matter was mentioned today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Appellant(s)

Mr. T. N. Singh, AOR

For Respondent(s)

Mr. Aftab Ali Khan, AOR
Mr. Sanjay Kumar Tyagi, AOR

UPON being mentioned the Court made the following
O R D E R

I.A. No.127915/23 in Criminal Appeal No(s). 1754/2022

List on 21.08.2023.

(NARENDRA PRASAD)
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)
COURT MASTER (NSH)